

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-67/2022/1305 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the <sup>th</sup> 17 February, 2023.

Sub: **Restricted Holiday alongwith Station leave permission.**

Ref:- Your letter No. DJSV/STDR/F-87/2022/1026, dtd. 14.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **one day restricted holiday on 27.02.2023 on account of Bathow Puja alongwith station leave permission from the evening of 24.02.2023 till the morning of 28.02.2023**, has been granted. The Addl Sessions Judge cum Special Judge, POCSO, Sivasagar and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-67/2022/1306 /A, dated** , 17-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**